

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 57 of 2014

Dated : 13th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Himachal Pradesh State Electricity Board Ltd. Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Pradeep Misra &
Mr. Suraj Singh for R-7

ORDER

Pleadings are said to be complete.

Parties may file their respective written submissions within three weeks' from today after exchanging copy thereof to the other sides.

Post this Appeal for hearing on **10th September, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

hj/rkt

